



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

ORDER

Consequent upon recommendations made by '**Committee for Inter-se District Transfer of the Members of Staff**', the following transfers/postings are hereby made in official exigency :-

Sl. No.	Name of the Official	From	To
1.	Sh. Rajesh Shankar (EC-60598580)	PA in the Court of Ms. Tavleen Kaur Mohi, District Judge-02, South-West District, Dwarka Courts, New Delhi	PA in the Court of Ms. Richa Gusain Solanki, District Judge-07, South-East District, Saket Courts, New Delhi
2.	Sh. Gyan Babu Sharma (EC-87240003)	PA in the Court of Ms. Richa Gusain Solanki, District Judge-07, South-East District, Saket Courts, New Delhi	PA in the Court of Ms. Ankita Bhatia, Judicial Magistrate First Class (NI Act)-03, South District, Saket Courts, New Delhi
3.	Ms. Parimal Anhal (EC-62228676)	PA in the Court of Ms. Ankita Bhatia, Judicial Magistrate First Class (NI Act)-03, South District, Saket Courts, New Delhi	PA in the Court of Ms. Manisha Tripathy, ASJ (SC-POCSO)-02, Shahdara District, Karkardooma Courts, Delhi
4.	Sh. Ravi Upadhyay (EC-97042853)	PA in the Court of Ms. Manisha Tripathy, ASJ (SC-POCSO)-02, Shahdara District, Karkardooma Courts, Delhi	PA in the Court of Ms. Tavleen Kaur Mohi, District Judge-02, South-West District, Dwarka Courts, New Delhi
5.	Ms. Ruchi Kumari (EC-44980141)	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Court of Ms. Priya Janghu, Judicial Magistrate First Class (Mahila Court)-02, South-West District, Dwarka Courts, New Delhi
6.	Ms. Aarti (EC-84270257)	PA in the Court of Ms. Priya Janghu, Judicial Magistrate First Class (Mahila Court)-02, South-West District, Dwarka Courts, New Delhi	PA in the Office Pool, Administration Branch-I, New Delhi District, Patiala House Courts, New Delhi
7.	Ms. Kusum (EC-94593026)	PA in the Office Pool, Administration Branch-I, New Delhi District, Patiala House Courts, New Delhi	PA in the Court of Ms. Twinkle Wadhwa, ASJ-02, North-East District, Karkardooma Courts, Delhi
8.	Ms. Meenakshi Jasoria (EC-65277125)	PA in the Court of Ms. Twinkle Wadhwa, ASJ-02, North-East District, Karkardooma Courts, Delhi	PA in the Office Pool, Administration Branch, Family Courts (HQs), Dwarka, New Delhi (in diverted capacity)
9.	Sh. Inder Raj (EC-73445717)	PA in the Court of Sh. Abhishek Kumar, ASJ (SC-POCSO), South-East District, Saket Courts, New Delhi	PA in the Court of Ms. Deepali Srivastava, ACJM, South-West District, Dwarka Courts, New Delhi

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10.	Sh. Bijender Singh (EC-54720894)	PA in the Court of Ms. Deepali Srivastava, ACJM, South-West District, Dwarka Courts, New Delhi	PA in the Court of Sh. Abhishek Kumar, ASJ (SC-POCSO), South-East District, Saket Courts, New Delhi
11.	Ms. Asha Rohilla (EC-44835146)	PA in the Court of Dr. Neha Kheria, Judicial Magistrate First Class-02, North District, Rohini Courts, Delhi	PA in the Court of Sh. Rohit Gulia, ASJ (SC-POCSO), South-West District, Dwarka Courts, New Delhi
12.	Ms. Poonam Joshi (EC-75522133)	PA in the Court of Sh. Rohit Gulia, ASJ (SC-POCSO), South-West District, Dwarka Courts, New Delhi	PA in the Court of Dr. Neha Kheria, Judicial Magistrate First Class-02, North District, Rohini Courts, Delhi
13.	Ms. Simran Kulshreshtha (EC-77345868)	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, Administration Branch-I, South District, Saket Courts, New Delhi
14.	Ms. Juhi Kumari D/o Sh. Anil Jha	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, Administration Branch-I, South-East District, Saket Courts, New Delhi
15.	Sh. Nishant Mahto S/o Sh. P. R. Mahto	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, Administration Branch-I, South-East District, Saket Courts, New Delhi
16.	Ms. Vanshika Singh D/o Lt. Sh. Rakesh Kumar	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Court of Sh. Umesh Kumar, JSCC-cum-ASCJ-cum-Guardian Judge-02, Central District, Tis Hazari Courts, Delhi (on temporary basis / till further orders)
17.	Ms. Kanta Thapa (EC-78848544)	PA in the Court of Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi	PA in the Court of Sh. Anil Kr. Sisodia, District Judge (Commercial Court)-04, Central District, Tis Hazari Courts, Delhi
18.	Ms. Renu Bala Taggar (EC-95755280)	Sr. PA in the Court of Sh. Anil Kr. Sisodia, District Judge (Commercial Court)-04, Central District, Tis Hazari Courts, Delhi	Sr. PA in the Court of Sh. Raghubir Singh, District Judge (Commercial Court)-03, West District, Tis Hazari Courts, Delhi
19.	Ms. Anjali (EC-60807851)	PA in the Court of Sh. Raghubir Singh, District Judge (Commercial Court)-03, West District, Tis Hazari Courts, Delhi	PA in the Court of Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi
20.	Ms. Archana Bhareja (EC-70587561)	PA in the Court of Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi	PA in the Court of Sh. Vinod Kumar Meena, District Judge-10, West District, Tis Hazari Courts, Delhi
21.	Sh. Deepak Dabas (EC-24791202)	PA in the Court of Sh. Vinod Kumar Meena, District Judge-10, West District, Tis Hazari Courts, Delhi	PA in the Court of Ms. Sonam Gupta, ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi

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22.	Ms. Jyoti (EC-61574000)	PA in the Court of Ms. Sonam Gupta, ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi	PA in the Court of Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi
23.	Sh. Rakesh S/o Sh. Babu Lal	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, Administration Branch-I, Shahdara District, Karkardooma Courts, Delhi
24.	Ms. Meenu (EC-22401741)	PA in the Court of Ms. Shivangi Vyas, JMFC (Mahila Court)-01, South-East District, Saket Courts, New Delhi	PA in the Court of Sh. Santosh Kumar Singh, ASJ (FTSC) (POCSO)-02, South-West, Dwarka Courts, New Delhi
25.	Ms. Charu Nagpal (EC-36373484)	PA in the Court of Sh. Santosh Kumar Singh, ASJ (FTSC) (POCSO)-02, South-West, Dwarka Courts, New Delhi	PA in the Court of Sh. Rupinder Singh Dhiman, ACJ-cum-CCJ-cum-ARC, New Delhi District, Patiala House Courts, New Delhi
26.	Ms. Jyotsana Sehrawat (EC-76560458)	PA in the Court of Sh. Rupinder Singh Dhiman, ACJ-cum-CCJ-cum-ARC, New Delhi District, Patiala House Courts, New Delhi	PA in the Court of Ms. Neha Mittal, Additional Chief Judicial Magistrate-03, Rouse Avenue Courts Complex, New Delhi
27.	Sh. Lalit Kumar (EC-75236677)	PA in the Court of Ms. Neha Mittal, Additional Chief Judicial Magistrate-03, Rouse Avenue Courts Complex, New Delhi	PA in the Court of Ms. Shivangi Vyas, JMFC (Mahila Court)-01, South-East District, Saket Courts, New Delhi

Note :-

1. The above mentioned Senior Personal Assistants/Personal Assistants (except Sl. 17, 18, 19, 20, 21 & 22) are hereby stand relieved from their present place of posting with directions to join at their transferee stations forthwith.
2. The Officials mentioned at Sl. No. 17, 18, 19, 20, 21 & 22 shall stand relieved from their respective place of posting with effect from 02.05.2026.
3. The official(s) posted on temporary basis can be withdrawn at any time, in official exigency.
4. Non-compliance of transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.
5. In terms of recommendation made by 'Committee for Inter-se District Transfer of the Members of Staff' vide its Minutes of Meeting dated 20.04.2026, all the remaining posting/transfer requests of Judicial Officers/Officials lying with Administration Branch-I (HQs) (received upto 20.04.2026) are hereby ordered to be filed.

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(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

3198-306

No. _____/Admn.I(HQs)/T&P/2026

Dated, Delhi the 20 APR 2026

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge, West/New Delhi/North-West/South/South-East/South-West/Shahdara/North-East Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.

4. Officers Concerned.
5. DDOs/Sr.Accounts Officer/Accounts Officer/Assistant Accounts Officer, Central/West/New Delhi/North-West/South/South-East/South-West/Shahdara/North-East Districts, Delhi/New Delhi.
6. Personal Office of the undersigned.
7. Dealing Official, ACR Cell, Central District, THC, Delhi.
8. Dealing Official, Personal File/Seniority&Promotion, Administration Branch-I, Central District, THC, Delhi.
9. Dealing Official, Computer Branch, Central District, THC, Delhi.
10. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
11. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
12. Officials Concerned.

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Principal District & Sessions Judge (HQs), Delhi

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